

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

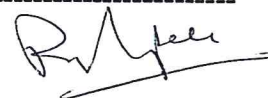
APPLICATION NUMBER :
PETITION NUMBER : CP/700/IB/2017
NAME OF THE PETITIONER(S) : JAYAPUSHPAM INVESTMENT & TRADING PVT LTD
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Pushpa Man

Advocate for
Corporate Debtor



Harshini J

Counsel for applicant



ORDER

Counsel for both the parties present, submitted that the settlement talks are going on between the parties. They prayed for time to file a Joint Memo of Compromise on behalf of both the parties. Put up on **19.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)